

2377. [Transferred to the 18th December, 1991.]

Transfer of Teachers in Kendriya Vidyalayas

2378 SHRI RAGHVJI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that about 100 Post Graduate Teachers, about 200 Trained Graduate Teachers and more than this number of Primary Teachers of Kendriya Vidyalayas have been transferred at the instance of the Chairman, Kendriya Vidyalaya Sangathan since July, 1991;

(b) if so, whether it is also a fact that most of them have been transferred to the Vidyalayas where there was no vacancy for them as per staff-strength sanctioned for 1990-91; and

(c) if so, what are the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) The Chairman has, in his discretion, directly ordered some transfers on extreme compassionate considerations or administrative exigency.

In some of these cases, teachers have been posted to Vidyalayas where there were no vacancies as per the staff sanction for 1990-91, subject to adjustment later by sanction of requisite number of posts, keeping in view the additional enrolment of students and increased number of sections in Vidyalayas and by effecting transfers.

Allotment of Government Accommodation to Teachers of Kendriya Vidyalaya Sangathan

2379. SHRI GURUDAS DAS GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a number of flats of Kendriya Vidyalaya, Delhi Cantt. allotted to their Staff have not been vacated by their

employee even after four to five years of their transfer from Delhi;

(b) if so, the details thereof;

(c) what action Government have taken for their vacation;

(d) whether it is a fact that there is a long waiting list of teachers of Kendriya Vidyalaya No. 1, Delhi Cantt. for allotment of accommodation; and

(e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) There are three such cases.

(c) The officials concerned have been directed to vacate those quarters.

(d) and (e) There are 15 such staff members awaiting allotment. However, accommodation is not generally available for all staff members.

Financial Assistance for Development of Sports/Games

2380. DR. YELAMANCHILI SIVAJI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the details of the various schemes launched with a view to develop sports/games in States and the number of applications pending from various States for financial assistance for different schemes, State-wise and scheme-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMTA BANERJEE): For development of sports & games in States, Government is implementing the following Schemes:—